Statewise details are given in statement (See below)

(c) and (d) The Indian Council of Agricultural Research (ICAR) has developed the technology for reclamation of saline land. The essential components of the technology include drainage, leaching, growing of salt-tolerant crops and trees, and maintenance of favourable salt balance in the root zone through scheduling of irrigation and operation of drainage system.

Statement

State-wise details of the estimated area under Saline and Alkali land in the Country

(Area in million ha.)

S. No.	State/UT	Land affected by salinity/ alkalinity
1.	Andhra Pradesh	0.240
2.	Bihar	0.004
3.	Gujarat	1.214
4.	Haryana	0.526
5.	Karnataka	0.404
6.	Kerala	0.016
7.	Madhya Pradesh	0.242
8.	Maharashtra	0.534
9.	Orissa	0.404
10.	Punjab	0.688
11.	Rajasthan	0.728
12.	Tamil Nadu	0.004
13.	Uttar Pradesh	1.295
14.	West Bengal	0.850
15.	Delhi	0.016
	Total: or say million ha	

Deteriorating Standard of Legal Education

to Questions

2781. SHRI RAMNATH KOVIND: DR. RANBIR SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) wether deteriorating standard of legal education has been reported in some columns of the Press on the 28th November, 1995;
- (b) whether these reports indicate that 54 law colleges of the country have been issued show cause notice for withdrawal of their affiliation for non-adherence to the prescribed norms;
- (c) if so, the details thereof with names of the 54 colleges;
- (d) whether Government propose to take some measures to check such a situation in future; and
- (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) According to a newsitem in the Delhi edition of Hindustan Times dated 28.11.95 of Bar Council of India (BCI) has issued show-cause notices to 54 Colleges in the country for lack of infrastructural facilities necessary for imparting law courses.

- (c) A list of colleges furnished by Ministry of Law, to which show cause notices have been issued, is given in the Statement (See below)
- (d) and (e) The Law Ministers in their meeting held in Hyderabad on 25.11.95 adopted a resolution which included the following major recommendations for improving legal education:—
- (i) There should be an adequate number of law colleges with proper infrastructure.

- (ii) Legal education should be allowed only through whole-time law colleges or university Departments.
- (iii) The practice of granting temporary approval to law colleges should be discontinued forthwith.
- (iv) Admission into law colleges shouldbe through a common entrance examination at the national/state level.
- (v) Professional legal education should be for five years after 10+2 level.
 - (vi) Practical training should be given

its due place in professional legal education.

(vii) The BCI should play a more effective role in discharging its functions under the provisions of the Advocates Act.

The Law Ministers were of the opinion that the Advocates Act, 1961 and the rules made thereunder be amended immediately for giving effect to the above recommendations.

Statement

Notices sent to the following Law Colleges by the Bar Council of India

Name of the College	Name of the University
I. T.N.B. Law College, Bhagalpur	Bhagalpur
2. Mahadeo Singh Law College, Bhagalpur	Bhagalpur
3. S.K.J. Law College, Muzaffarpur	Bihar
4. Munshi Singh College, Motihari	Bihar
5. Ganga Singh College, Chapra	Bihar
6. C.M. Law College, Darbhanga	L.N. Mithila
7. Videh Law College, Ratni Deorhi, Madhubani	L.N. Mithila
3. Samastipur Law College, Samastipur	L.N. Mithila
P. Ram Kumari Ayodhya Law College, Begusarai	L.N. Mithila
D. R.M.M. Law College, Saharsa	L.N. Mithila
1. College of Commerce, Patna	Magadh
2. Maharaja College, Arrah	Magadh
3. Anugarh Memorial Law College, Gaya	Magadh
4. A.N.S. College, Patna	Magadh
5. S.P. Mandal Law College, Madhipura	B.N. Mandal
6. Surya Dev Law College, Katihar	B.N. Mandal
7. B.M. Thakur Law College, Purnea	B.N. Mandal
B. C.K. Mishra Law College, Araria, Purnea	B.N. Mandal
6. Chhotanagpur Law College, Ranchi	Ranchi
Cooperative College, Jamshedpur	Ranchi
1. Dhanbad Law College	Ranchi
2. Imamul Hai Khan Law College	Ranchi
3. Giridh Law College, Giridh	Ranchi
1. Law College Daltonganj	Ranchi
5. Patna Law College, Patna	Patna
5. A.K. Dhan Law College, Gumla	Ranchi
7. Jawahar Lai Nehru Law College, Ranchi	Ranchi
B. B.N. Singh Law College, Daltonganj	Ranchi
P. Rohtas Law College, Sasaram	Magadh
). Sanjay Gandhi Mahila Mahavidyalaya, Gaya	Magadh

Written Answers

Name of the College	Name of the University	
Nawada Law College, Nawada	Magadh	
2. Sogra Law College, Bihar Shariff	Magadh	
3. Karpuri Thakur Mahavidyalaya, Buxer	Magadh	
4. Bihar Institute of Law, Patna	Magadh	
5. Aurangabad Law College, Aurangabad	Magadh	
6. R.P.S. Law College, Naya Tola	Magadh	
7. Ram Deo Singh Law College, Munger	Bhagalpur	
8. Biswanath Singh Vidhi Samastan, Munger	Bhagalpur	
9. Sanjay Gandhi Vidhi Mahavidyalaya, Sitamarhi	Bihar	
O. Shatru Mardan Shahi Law College, Bettih	Bihar	
1. Rajendra Prasad Law College, Hazari Bagh	Vinobha Bhave	
2. Head of the Deptt. of Law, Patna, Patna University	Patna	
3. Lokmanaya Tilak Law College, Hyderabad	Osmania	
4. Ganga Ram Gogia Law College, Hyderabad	Osmania	
5. Rajiv Gandhi Memorial Law College, Secunderabad	Osmania	
6. Vidyapeeth Law College, Hyderabad	Osmania	
7. Sardar Patel Law College, Hyderabad	Osmania	
8. Tagore College of Law, Sangareddy, A.P.	Osmania	
9. New Loyala Law College, Hyderabad	Osmania	
0. Shankerji Memorial Law College, Secunderabad	Osmania	
1. Y.P.R. Educational Society, Hyderabad	Osmania	
2. Narain Reddy Law College, Secunderabad	Osmania	
3. Panineeya Law College, Hyderabad	Osmania	
4. Srinivasa Educational Academy Tirupathi	S.V. University	
5. Central Law College, Salem	Tamil Nadu	
6. North Lakhimpur Law College, Lakhimpur Assam	Dibrugarh	

अन्य देशों के खान कमियों को प्रशिक्षण दिया जाना

2782. श्री अनन्तराय देवशंकर दर्छः क्या खान मंत्री यह बताने की कृपा करेंगे किः

- (क) क्या सरकार वियतनाथ, भूटान, स्थांमार, इथोपिया, नामीबिया, फिलीपिन्स, पाकिस्तान और अफगानिस्तान तथा कुछ अन्य देशों के खान कर्मियों को भूविज्ञान और खनिज पदार्थों के विकास के क्षेत्र में प्रशिक्षण दे रही है:
 - (ख) यदि हां, तो तत्संबंधी व्योग क्या है; और
- (ग) गत तीन वर्षों के दौरान इस संबंध में वर्ष-वार कितनी-कितनी धनग्रींश खार्च की गई है?

खान मंत्रालय के राज्य मंत्री (श्री गिरिघर गर्मग): (क) और (ख) जी, हं। फरतीय पूर्वेक्रनिक सर्वेश्वण हारा 'एस्केप' देशों के वैज्ञानिकों को उनके अनुरोध पर भूविज्ञान और वेधन के विभिन्न पहलुओं के बारे में प्रशिक्षण दिया जा रहा है। भारतीय भूवैज्ञानिक सर्वेश्वण के प्रशिक्षण संस्थान ने वर्ष 1979-80 से 1994-95 के दौरान 'एस्केप' तथा अन्य देशों के 71 वैज्ञानिकों को प्रशिक्षण दिया है। 71 प्रशिक्षित वैज्ञानिकों में चीन के 6, वियतनाम के 16, फिलीपींस के 7, अफगानिस्तान के 5, नैपाल के 5, बर्मा के 5, श्रीलंका के 3, भूटान के 10, इन्होनेशिया के 3, मलेशिया का 1, लाओस के 6, ईरान के 2, मंगोलिया का 1, तथा मालावी का 1, वैज्ञानिक शामिल है।

(ग) वर्ष 1992-93 से 1993-94 के दौरान अन्य देशों के प्रशिक्षणार्षियों को कोई प्रशिक्षण नहीं दिया गया। वर्ष 1994-95 के दौरान भूटान के दो भूवैज्ञानिकों को भारतीय भूवैज्ञानिक सर्वेक्षण के बंगलौर स्थित